

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100002/2019	CBI, BS and FC Vs Gokulnath Raghu Shetty and other 12	pp
2	MISC APPLN CBI	100305/2020	Amish Sharad Shah and Anr Vs The State of Maharashtra Through the Commissioner of Police Crime Branch, CID	Sandeep Bali
<u>REPLY/SAY</u>				
3	SPL CASE CBI	100082/2011	The State CBI BS FC MUMBAI Vs Veera Subba Reddy and Others	
4	SPL CASE CBI	100084/2012	The State CBI BSFC Mumbai Vs T.V.AR.Apparao and 2 other	
<u>APPEARANCE</u>				
5	SPL CASE CBI	100043/2018	STATE GOVERNMENT CBI Vs jatin Rajnikant Mehta and other 13	
<u>ARGUMENT ON EXH.READY</u>				
6	SPL CASE CBI	100003/2012	The State CBI BS FC MUMBAI Vs M-s. Prominent Exim Pvt. Ltd. and Ors.	
Sub Matter: SPL CASE CBI/0100052/2012				
7	SPL CASE CBI	100024/2012	The State CBI BS FC MUMBAI Vs M.s. Prominent Tours and Travels Pvt. Ltd. and Or	
8	SPL CASE CBI	100051/2012	The State CBI BSFC Vs T.V.A.R Apparao and others	
9	SPL CASE CBI	100052/2012	The State CBI BS FC MUMBAI Vs T.V.Appa Rao and 1 other	
(Main Matter SPL CASE CBI/0100003/2012)				
<u>N.B.W.UNREADY</u>				
10	SPL CASE CBI	100035/2011	CBI BSMUMBAI Vs Rajendra Balu Shelke and Others	

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SPL CASE CBI 100036/2012

The State CBI ACB Mumbai
Vs
Smt. Shwata Rajendra
Shelke

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COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
HEARING				
1	SPL CASE CBI	100027/2007	State of Maharashtra CBI BS FC SPP Mumbai Vs Vijay Bhikaram Shiriskar	
DEFENCE EVIDENCE				
2	SPL CASE CBI	100021/1998	CBI ACB NEW DELHI Vs Ramesh Rasiklal Desai Oth.	SPP Mirajkar Ms Mehta Co.
EVIDENCE PART HEARD				
3	SPL CASE CBI	100131/2004	State of Maharashtra BS FC Mumbai Vs Himanshu Suresh Gandhi	SPP Mr.ParekhMirajkarMujumdar
ORDER				
4	ABA	101292/2020	Dineshkumar Radheshyam Gupta Vs State Of CBI EOB	Sujit Motiram Satam
5	ABA	101293/2020	Dineshkumar Radheshyam Gupta Vs State Of CBI EOB	Sujit Motiram Satam

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	CRI APPEAL	100157/2017	Philip Simon-Aplnt. Vs Central Bureau of Investigation BS and FC-Respdt.	Sujit B. Shelar
2	CRI APPEAL	100158/2017	M. P. Abraham-Aplnt. Vs Central Bureau of Investigation (CBI) BS and FC-Respdt.	Sujit B. Shelar
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100018/2012	The State CBI BS FC MUMBAI Vs Nikunj Kanakia and Ors	
<u>COMPLIANCE</u>				
4	MISC APPLN CBI	100036/2020	Himanshu Vinodchandra Shah Vs CBI	M/s. A.S. Khan and Associates
<u>REPLY/SAY</u>				
5	SPL CASE CBI	100019/2015	The State CBI BS And FC Vs Ms. Biotor Industries Ltd and Ors.	
6	SPL CASE CBI	100027/2015	The State CBI BS AND FC Vs Ms Biotor Industries Ltd. and others	
<u>APPEARANCE</u>				
7	MISC APPLN CBI	101012/2020	Suhas Govind Kulkarni and Anr Vs CBI, BS and FC	V.N. Shingnapurkar

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 51 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	CRI REV APP	100012/2018	Central Bureau of Investigation- Aplcnt. Vs Rajendra Agarwal-Respdt.	P. P.
REPLY/SAY				
2	SPL CASE CBI	100103/2014	The State of Maharashtra Vs Pankaj Kalia and others	
3	SPL CASE CBI	100070/2015	The State CBI BS and FC Vs Pankaj Kalia and others	
DISCHARGE APPLICATION				
4	SPL CASE CBI	100048/2012	The State CBI BS FC MUMBAI Vs Rajat Pharmachem Ltd.and other	
5	SPL CASE CBI	100068/2012	The State CBI BSFC Vs Rajat Pharmachem Ltd.and other	
6	SPL CASE CBI	100079/2012	The State CBI BSFC Vs Vijay Pralhad Bendra and 1 other	
7	SPL CASE CBI	100011/2013	The State CBI BS FC MUMBAI Vs Rajat Pharmachem Ltd.and other	
Sub Matter: SPL CASE CBI/0100058/2013				
8	SPL CASE CBI	100058/2013	The State CBI BSFC Vs vijay Pralhad Bendre and other	
(Main Matter SPL CASE CBI/0100011/2013)				
9	SPL CASE CBI	100072/2013	The State CBI BSFC Vs Rajat Pharmachem Ltd. and Inderjeet Arya and 9 other	
10	SPL CASE CBI	100086/2013	The State CBI BSFC Vs Vijay Pralhad Bendre and another	

11

SPL CASE CBI 100107/2015

The State CBI BS and FC
Vs
Vijay Pralhad Bendre and
anothe

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>CHARGE</u>				
1	SPL CASE CBI	100010/2018	CBI BS and FC Vs Hiten Dhirajlal Mehta and others 2	
<u>REPLY/SAY</u>				
2	BAIL APPLN CBI	101034/2020	Miten Anil Pandya Vs The State CBI BS FC Mumbai	Rohan J Sawant
<u>APPEARANCE</u>				
3	SPL CASE CBI	100011/2018	CBI BS and FC Vs M/s. Siddhi Vinayak Logistics Ltd and others 21	
4	SPL CASE CBI	100039/2018	STATE GOVERNMENT CBI BS and FC Vs Padmakar N. Deshpande	
5	SPL CASE CBI	100048/2019	C.B.I., B.S.F.C. Vs Sunil Kumar Nigam and others	pp